

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 127161/2025 in Criminal Appeal No(s).286/2023

RAM JAS RAWAT @ RAM YASH RAWAT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 19-05-2025 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Divyesh Pratap Singh, AOR (mentioned by)

For Respondent(s) : Mr. Rohit K. Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

1. List the appeal on 28.08.2025.
2. The application (I.A. 127161/2025) for extension of interim bail is declined.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR